

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2281
ANSWERED ON:09.03.2011
NAVI MUMBAI AIRPORT
Sukur Shri Jadhav Baliram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the environmental clearance has been accorded to the Navi Mumbai Airport;
- (b) if so, the details thereof;
- (c) the present status of Navi Mumbai Airport; and
- (d) the time by which the airport is likely to be made operational?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a),(b),(c)&(d):- The Environmental and Coastal Zone Regulation (CRZ) clearance to the Navi Mumbai International Airport (NMA) project was accorded by the Ministry of Environment and Forests (MoEF) to City & Industrial Development Corporation of Maharashtra Limited (CIDCO), a Government of Maharashtra Undertaking on 22nd November, 2010 with more than sixty (60) conditions for construction and operation phase, including general conditions. CIDCO has engaged the services of Consultants for airport development and has tentatively laid down 2015 as timeline for completion of the project.